

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 854 OF 2013

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M.P. Power Management Co. Ltd.Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Manoj Dubay

ORDER

This appeal is pending in this Tribunal from the year 2013. Counsel for the applicant/appellant has not taken any steps to remove the office objections. Counsel for the appellant states that he will obtain instructions as to whether anything survives in this matter. At his instance, the matter is adjourned to **04.04.2016**. On that day we will pass appropriate orders.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk